

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

✓/2✓

O.A. No. 842 of 1998

New Delhi, dated this the 23rd July, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)

- ✓ 1. Shri S.S. Khanna,
S/o Shri H.S. Khanna,
R/o E-103, Sarojini Nagar,
New Delhi.
2. Shri R.K. Gupta,
S/o Shri N.R. Gupta,
R/o 20A, CC Block, Shalimar Bagh,
Delhi-110052.
3. Shri G.S. Pant,
s/o late Shri D.N. Pant,
R/o 82, Manak Vihar,
Delhi--110092.
4. Shri S.L.S. Yadav,
S/o late Shri G.S. Yadav,
R/o 79/4D, Sector 2,
DIZ Area, Gole Market,
New Delhi. APPLICANTS

(None appeared even on 2nd call)

Versus

1. Union of India through
 - A. The Secretary,
Ministry of Urban Affairs & Employment,
Nirman Bhawan, New Delhi.
 - B. the Secretary,
Ministry of Personnel, Public Grievances
& Pensions, North Block,
New Delhi.
2. The Secretary,
UPSC, Dholpur House,
Shahjahan Road, New Delhi.
3. The Director General of Works,
Central Public Works Dept.,
Nirman Bhawan,
New Delhi-110011. RESPONDENTS

(None appeared)

(2)

ORDER (Oral)
BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call. We note that applicant has not appeared even on the last two previous occasions i.e. 9.7.98 and 5.6.98. It is presumed that applicant is not interested in pursuing the case. Accordingly, it is dismissed for default and non-prosecution.

Lakshmi Swaminathan
(Mrs. LAKSHMI SWAMINATHAN)
Member (J)

Adige
(S.R. ADIGE)
Vice Chairman (A)

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